

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2493  
ANSWERED ON:09.08.2010  
RECOGNITION OF DEFENCE CERTIFICATES  
Thomas Shri P. T.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the graduation certificate issued to the defence personnel who have completed fifteen years of service is recognized by Union Public Service Commission (UPSC) and various State Public Service Commissions;
- (b) if so, the details thereof;
- (c) whether the said qualification is considered for promotion where graduation is basic qualification; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Government of India has notified as under:-

- (i) Ex-servicemen who are matriculates or who have obtained the Indian Army Special Certificate of Education or the corresponding Certificate in the Navy or the Air Force and who have put in 10 years of service in the Armed Forces may be considered eligible for appointment to Group C posts for which the prescribed essential eligible qualification is graduation.
- (ii) Ex-servicemen who are non-matriculates and have passed the Indian Army Class-I Examination or equivalent examination in the Navy or the Air Force and have put in at least 15 years of service in the Armed Forces may be considered fit to tenant posts of Group C or Group D where the prescribed minimum educational qualification is matriculation.

UPSC and other State Public Service Commissions have been honouring this notification.

(c) & (d): Yes, Madam. Within the norms laid down by the individual department.